

Through FAX

(J.H.C. Sch. 1-7)

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From:

Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand
Ranchi

File No. XXII(5)/2/2016-17/Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

1. Sri Pradeep Kumar Srivastava,
Principal District & Sessions Judge, Chaibasa.
2. Sri Satyendra Kumar Singh,
Registrar (Establishment), High Court of Jharkhand, Ranchi.
3. Sri Abni Ranjan Kumar Sinha,
Principal District & Sessions Judge, Gumla.

Sub: - Regarding nomination for attending two days “World Conference on Environment – 2017” conducted by National Green Tribunal of India at Vigyan Bhawan, New Delhi, on March 25-26, 2017.

Sir,

With reference to the subject noted above, I am directed to inform you that the Court has been pleased to nominate you for attending two days “World Conference on Environment – 2017” conducted by National Green Tribunal of India at New Delhi Vigyan Bhawan, New Delhi on March 25-26, 2017.

This is for your information and needful.

Encl.: - As above (01 sheet).

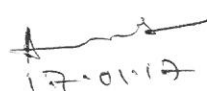
Yours faithfully,

Sd/- A.K. Choudhary
Registrar General

Memo No. 227 / Apptt.

Ranchi dated the 17.01.17

Copy forwarded to the Secretary to Hon'ble Mr. Justice Swatanter Kumar, Former Judge, Supreme Court of India, Chairperson, National Green Tribunal, Faridkot House, Copernicus Marg, New Delhi – 110001 / the Director, Judicial Academy Jharkhand / the C.P.C., e-Courts Project, J.H.C., Ranchi for getting uploaded the letter on this Court's website / D.R. (Protocol) I/c, J.H.C., Ranchi / A.R.-cum-C.O., J.H.C., Ranchi / Section Officers, Protocol and Accounts General Section, J.H.C., Ranchi for information and needful.


Registrar General